

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 74/GT/2024

Subject : Approval of Tariff of Barh Super Thermal Power Station Stage-II (1320 MW) for the period 2019-24.
Petitioner : NTPC Limited
Respondents : North Bihar Power Distribution Company Ltd. and 4 ors.

Petition No. 130/GT/2014

Subject : Petition for approval of tariff of Barh Super Thermal Power Station Stage-II for the period from anticipated date of commercial operation of 1st Unit (Unit-IV) to 31.3.2019.
Petitioner : NTPC Limited
Respondents : South Bihar Power Distribution Company Ltd. and 5 ors.
Date of Hearing : **16.1.2025**
Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Ashutosh Shrivastava, NTPC
Shri Shivam Kumar, Advocate, NTPC
Shri Mohit Gupta, Advocate, NTPC
Shri R.K Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Sankalp Udgata, Advocate, Bihar Discoms
Shri Chiranjeev Singh, Advocate, Bihar Discoms
Shri Puneeth Ganapathy, Advocate, Bihar Discoms

Record of Proceedings

At the request of the learned counsel for the parties, the hearing of the Petitions was adjourned. These Petitions will be listed for hearing on **17th April 2025**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

